

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 920  
TO BE ANSWERED ON FEBRUARY 06, 2020  
“ALLOCATION AND UTILISATION OF FUNDS UNDER SBM-U”**

**No. 920. DR. SHRIKANT EKNATH SHINDE:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**SHRI DHAIRYASHEEL SAMHAJIRAO MANE:**

**SHRI HEMANT SRIRAM PATIL:**

**SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the quantum of funds allocated under Swachh Bharat Mission-Urban (SBM-U) scheme during the last three years, State-wise;**
- (b) the funds released, State-wise including Maharashtra thereunder during the last three years;**
- (c) the funds spent/unspent, State-wise under the above scheme; and**
- (d) whether the Government has achieved the desired objectives of the scheme ?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) and (b) : Allocation of funds under Swachh Bharat Mission-Urban (SBM-U) to State Governments and Union Territories (UTs) is done for the entire Mission Period (2014-2019) and not for individual financial year separately. Accordingly, the allocation of funds, State/UT-wise for the entire Mission Period and release of funds for the last three years has been given at Annexure-I.**

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**(c) : State/UT-wise details of Utilisation Certificate (UC) due and received, including the State of Maharashtra, is at Annexure-II.**

**(d) : SBM-U, *inter alia*, has two prime objectives, namely, to achieve 100 per cent Open Defecation Free (ODF) status and 100 per cent scientific processing of the Municipal Solid Waste (MSW) being generated in the country. At present, all 35 States and Union Territories, except for 52 Urban Local Bodies (ULBs) of West Bengal, have been declared as ODF. The Door-to-Door (DtD) collection of MSW is being practised in 96% and source segregation in 74% of 84,475 wards in the country. Further, out of 1,48,945 Tonnes Per Day (TPD) waste generated per day, 60% (i.e., 89,367 TPD) is being scientifically processed.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (A) AND PART (B) OF LOK  
SABHA UNSTARRED QUESTION NO. 920 FOR 06.2.2020 REGARDING  
“ALLOCATION AND UTILISATION OF FUNDS UNDER SBM-U”**

Sl. No.	State/UT	Total Mission Allocation	Amount Released during (In Rs. Crore)		
			2017-18	2018-19	2019-20 (As on 31.01.2020)
1	A&N Islands	3.52	0.00	0.33	0.95
2	Andhra Pradesh	571.33	139.70	52.87	7.57
3	Arunachal Pradesh	36.28	3.67	6.46	0.00
4	Assam	244.30	46.55	55.90	83.70
5	Bihar	556.68	52.45	123.21	39.87
6	Chandigarh	28.02	0.00	2.08	18.79
7	Chhattisgarh	357.85	104.59	101.83	0.00
8	Dadra & Nagar Haveli	4.13	0.39	0.72	0.00
9	Daman & Diu	2.58	0.00	0.61	0.05
10	Delhi	349.75	0.00	53.13	0.00
11	Goa	17.09	3.56	0.00	3.27
12	Gujarat	834.15	102.42	279.46	0.00
13	Haryana	287.08	42.40	5.65	57.66
14	Himachal Pradesh	43.95	0.00	6.20	7.63
15	Jammu & Kashmir	200.63	7.11	65.86	19.09
16	Jharkhand	258.71	47.68	22.56	1.77
17	Karnataka	820.96	78.76	312.73	0.00
18	Kerala	219.99	0.00	52.60	0.96
19	Madhya Pradesh	920.04	293.87	0.00	26.72
20	Maharashtra	1677.80	272.22	268.68	205.62
21	Manipur	83.10	3.03	23.24	3.76
22	Meghalaya	24.12	3.25	0.00	3.36
23	Mizoram	49.02	8.91	0.00	12.11
24	Nagaland	53.49	0.00	17.72	9.89
25	Odisha	372.02	0.00	40.77	100.45
26	Puducherry	28.94	0.00	0.00	0.58
27	Punjab	364.02	126.33	0.00	22.27
28	Rajasthan	705.46	184.83	17.10	0.00
29	Sikkim	11.52	1.08	0.00	0.93
30	Tamil Nadu	1200.50	66.05	374.49	236.19
31	Telangana	413.74	26.80	19.62	0.00
32	Tripura	100.37	0.00	11.46	7.76
33	Uttar Pradesh	1740.98	592.14	359.18	73.58
34	Uttarakhand	112.00	11.73	20.96	15.28
35	West Bengal	911.34	145.15	111.82	0.00
	<b>Total</b>	<b>14013.46</b>	<b>2364.68</b>	<b>2407.23</b>	<b>959.82</b>

**ANNEXURE-II AS REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UN-STARRED Q. NO. 920 DUE TO BE ANSWERED ON 06.02.2020**

**(Rs. in Crores)**

<b>S.No.</b>	<b>States/UTs</b>	<b>UCs due</b>	<b>UCs received</b>	<b>UC Pending</b>
1	A&N Islands	0.42	0.11	0.30
2	Andhra Pradesh	456.99	456.99	0.00
3	Arunachal Pradesh	19.97	17.23	2.74
4	Assam	61.21	61.21	0.00
5	Bihar	222.87	186.59	36.28
6	Chandigarh	4.42	4.42	0.00
7	Chhattisgarh	256.02	256.02	0.00
8	Dadra & Nagar Haveli	0.39	0.11	0.08
9	Daman & Diu	0.00	0.00	0.00
10	Delhi	104.75	93.93	10.82
11	Goa	11.86	10.13	1.72
12	Gujarat	506.54	499.39	7.15
13	Haryana	117.05	116.89	0.16
14	Himachal Pradesh	16.87	16.51	0.36
15	Jammu & Kashmir	46.73	46.16	0.57
16	Jharkhand	185.11	157.70	27.41
17	Karnataka	246.89	151.70	95.19
18	Kerala	43.62	15.32	28.30
19	Madhya Pradesh	721.36	608.36	113.00
20	Maharashtra	589.31	589.22	0.09
21	Manipur	18.36	8.19	10.17
22	Meghalaya	7.30	6.36	0.94
23	Mizoram	19.77	19.77	0.00
24	Nagaland	14.71	14.71	0.00
25	Odisha	105.08	105.08	0.00
26	Puducherry	11.48	11.37	0.11
27	Punjab	193.19	160.64	32.55
28	Rajasthan	594.25	591.61	2.64
29	Sikkim	5.02	4.78	0.24
30	Tamil Nadu	490.44	490.44	0.00
31	Telangana	176.63	151.89	24.74
32	Tripura	7.78	7.78	0.00
33	Uttar Pradesh	760.44	693.06	67.38
34	Uttarakhand	21.84	20.62	1.22
35	West Bengal	298.60	254.46	44.14
	<b>Total</b>	<b>6337.26</b>	<b>5828.77</b>	<b>508.30</b>